

[English]

**Waiting List for Telephone Connections  
In Rajkot, Jamnagar and Junagarh  
Districts In Gujarat**

9121. SHRI BALVANT MANVAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants waiting for telephone connections at Rajkot, Jamnagar and Junagarh districts in Gujarat, during last three years, year-wise;

(b) whether the applicants registered since 1982 have not yet been allotted the telephone connections; and

(c) if so, by when Government propose to provide the telephone connections to such applicants?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Number of applicants waiting for telephone connections at Rajkot, Jamnagar and Junagarh districts during last three years is as under:—

	1.4.88	1.4.89	1.4.90
1	2	3	4
Rajkot	3366	3973	5771
Jamnagar	1005	1026	872
Junagarh	571	117	201

(b) No, Sir. There is no registered demand of 1982 pending in Rajkot, Jamnagar and Junagarh districts.

(c) Not applicable in view of part (b).

**Harassment of Motorists by Small  
Children Asking for Alms**

9122. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether motorists are accosted at road junctions and stop signals by small children asking for alms;

(b) whether any representation from the Automobile Association of Upper India has been received by the Delhi Traffic Police on this problem; and

(c) if so, the remedial steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Yes, Sir.

(c) Necessary instructions have been given to all District DCSP and DCP/Traffic to comply with the provisions of the Bombay prevention of Begging Act, 1959 and Delhi Provision of Begging Rule, 1960 strictly.

**Bill to Suspend Aid to India in U.S.  
Congress**

9123. SHRI DILIP SINGH JI DEO: Will the Minister of EXTERNAL AFFAIRS be pleased to state: